


THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

Dated, Shillong the 5th June, 2026

No. HCM.II/168/Pt.I/2014/Estt/12: This is to inform all applicants for designation as Senior Advocate in the High Court of Meghalaya that the applicants shall submit to the Secretariat the following information on or before **12th June, 2026** :-

1. The number of Junior Advocates the applicant has mentored up to the date of submission of the application.


SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES

Memo No. HCM.II/168/Pt.I/2014/Estt/12-A Dated Shillong, the 5th June, 2026
Copy to:-

1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for her Ladyship's kind information.
2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B.Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General, Meghalaya, Shillong for kind information.
6. The P.A to Registrar General, High Court of Meghalaya, Shillong, for kind information.
7. Shri. T.T. Diengdoh, Senior Advocate, High Court of Meghalaya for kind information.
8. The President/Secretary, Meghalaya High Court Bar Association.
9. The President/ Secretary, Shillong/ Tura/ Jowai/ Williamnagar/ Nongpoh /Nongstoin/ Ampati/ Khliehriat/Mawkyrwat /Resubelpara /Baghmara , Bar Association.
- ✓ 10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
11. Notice Board.
12. Office file.


SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES

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05/06/26